

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 670 of 2018

IN THE MATTER OF:

Cook-me (Spice) Pvt. Ltd.

...Appellant

Versus

Sanjay Stores

...Respondent

Present:

For Appellant : Mr. Shreyans Singhvi, Advocate

O R D E R

31.10.2018 Mr. Shreyans Singhvi, learned counsel appearing on behalf of the appellant submits that he has been instructed to withdraw the appeal.

The appeal is, accordingly, disposed of as withdrawn.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/sk/